

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA nos. 443 of 2013 & 203 of 2014
in Appeal No. 333 of 2013**

Dated : 23rd May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Mumbai Grahak Panchayat
Versus**

.... Appellant(s)

**Maharashtra Electricity Regulatory
Commission & Ors.**

....Respondent(s)

**Counsel for the Appellant(s) : Mr. Shirish V. Deshpande
Mr. Varsha V. Raut**

**Counsel for the Respondent(s) : Mr. Buddy A. Rangandhan
for R.1
Mr. Raunak Jain**

ORDER

At the request of the Learned Counsel for parties. Post the IA
along with main Appeal for hearing on **28.05.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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